NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

26. IA 780(MB)2023
IN
C.P. (IB)/1105(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: State Bank Of India
Vs
Shreyas K Doshi

Section 95(1) of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Karan Thackeray a/w Adv. Smriti for the Financial Creditor present through physical mode. Adv. Shyam Kapadia for the Applicant/ Personal Guarantor present in IA through virtual mode.
2. Post this matter on **13.08.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/